

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

APPEAL NO. 137 OF 2015 & IA NO. 219 OF 2015

Dated : 9th November, 2016

In the matter of:

Bamunara Industries Welfare Association

.... Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **24.01.2017**.

Court Master

dk